## Central Administrative Tribunal Principal Bench

O.A. No. 1709 of 2000

New Delhi, dated this the 4th September, 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A) HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Hukam Chand, S/o Shri Tansukh, R/o House No. 231, Shahpur Jat, New Delhi-110016. .... Applicants (By Advocate: Shri Atul Bhandu)

## Versus

- 1. Union of India through the Secretary,
  Ministry of Statistics,
  NSS Organisation,
  Data Processing Centre,
  Hans Bhawan, Wing II,
  New Delhi-110002.
- National Central Survey Organisation, Mahalanobis Bhawan, 164, GLT Road, Calcutta-35 through its Administrative Officer
- National Central Survey Organisation, through Dy. Director and Controlling Officer, Data Processing Centre, Hans Bhawan, Wing II, New Delhi-110002. ... Respondents

## ORDER (Oral)

## MR. S.R. ADIGE, VC (A)

Applicant impugns respondents' order dated 22.12.99 (Page No. 13 of the O.A.).

- 2. We have heard applicant's counsel who states that applicant's appeal dated 14.12.99 (Page No. 24) has not been disposed of by respondents as yet.
- 3. If these submissions are correct this O.A. is disposed of at the preliminary hearing stage itself with a direction to respondents to dispose

applicant's appeal dated 14.12.99 in accordance with rules and instructions within two months from the date of receipt of a copy of this order under intimation to applicant.

- 4. If any grievance still survives it will be open to applicant to agitate the same through appropriate original proceedings in accordance with law if so advised.
- 5. The O.A. stands disposed of accordingly. No costs.
- 6. Let a copy of the be annexed along with the order.

A. Vedavah

(Dr. A. Vedavalli) Member (J) Mfolige (S.R. Adige) Vice Chairman (A)

'gk'